

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/ 3438 /A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita
District & Sessions Judge,
Nagaon, Assam.

Dated Guwahati the 30th September, 2020.

Sub: **Vehicle permission.**

Ref:- Your letter No.DJN/7189 , dtd 28.09.2020

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Rajesh Kumar Todi, Civil Judge cum Assistant Sessions Judge, Nagaon regarding permission to use his official vehicle for coming to appear in the **Limited Departmental Competitive Examination (LDCE), 2020** for promotion from Grade II to Grade I of Assam Judicial Service to be held on 10th and 11th October' 2020 at Judicial Academy, Assam, Amingaon, Kamrup, at your level.

Yours faithfully,

Sd/-

3440

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/ 3439 -/A, dated 30.9.2020

Copy to:

1. Shri Rajesh Kumar Todi, Civil Judge cum Assistant Sessions Judge, Nagaon (Assam).
2. ✓ The Project Manager, Gauhati High Court.

30/9/2020
REGISTRAR (VIGILANCE)

Pds